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(c) The recommendations of the Experts' Committee have already been stated in reply to part (b) of Lok Sabha unstarred question No. 1729 answered by the Minister of Parliamentary Affairs and Labour on the 30th November, 1978.

Forcible take over of a picket in Jammu and Kashmir by Pakistan

4286. SHRI YADVENDRA DUTT: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that Pakistani troops had taken over forcibly a forward Indian Picket opposite Pakistan's 'Chand Picket' in the Chamb-Jaurian sector; and

(b) if so, what steps the Government of India are taking in the matter ?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) No, Sir.

(b) Does not arise.

Inclusion of languages in Eighth Schedule of Constitution

4287. SHRI EDUARDO FALEIRO: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether several Indian languages recognised as such by the Sahitya Academy have not been included in the Eighth Schedule of the constitution inspite of several demands to this effect; and

(b) when Government propose to introduce Legislation to include these langunges in the Eighth Schedule ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) and (b) The Government are of the view that no useful purpose would be served by enlarging the Eighth Schedule. However, the Government's endeavour is to encourage the development of cultural and literary heritage of all languages irrespective of their inclusion in the Eighth Schedule.

Discontinuance of advertisement of Thums up on A.L.R. and T.V.

4288. SHRI K. LAKKAPPA:

SHRI KAZIM ALI MIRZA:

SHRI BALWANT SINGH RA-MOOWALIA:

SHRI R. L. P. VERMA:

SHRI MANOHAR LAL:

CHAUDHURY RAMGOPAL SINGH:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Information and Broadcasting Ministry has been asked by the Health Ministry to discontinue the advertisement of the product 'Thumps up' as refreshing cola on television and radio; and

(b) if so, action taken to discontinue this advertisement, which is in violation of the code of commercial advertising; and if not, reasons therefor?

THE MINISTER OF INFORMA-TION AND BROADCASTING (SHRI L. K. ADVANI): (a) Yes, Sir.

(b) Instructions have been issued to AIR and Doordarshan to delete the words "refreshing cola" from the scripts of the radio and TV advertisements of this drink.

नदियों पर बने बांधों ग्रौर बराजों से जल-विद्युत का उत्पादन

4289. श्री मृत्युं जय प्रसाव : क्या ऊर्जा मंत्री यह बताने की क्रुपा करेंगे कि :

(क) देश में उन नदियों के नाम क्या हैं जिन पर बांध मौर बराज बने हुए हैं ग्रीर जहां जल-विद्युत् का उत्पादन होता है मौर उनमें से प्रत्येक की प्रजनन-झमता क्या है तथा प्रत्येक की कितनी क्षमता का वास्तव में प्रयोग किया जा रहा है एवं वर्षवार ग्रधिक से ग्रधिक कितनी मौर कम से कम कितनी जल-विद्युत् का उत्पादन हुमा ग्रीर कितनी विद्युत् का उपयोग किया गया ;